THE HIGH COURT OF MEGHALAYA: SHILLONG NOTIFICATION

No. HCM.III/166/2019-Judl./Part-I/535

Dated Shillong, the 1st May, 2025

It is hereby notified for the information of all concerned that on <u>02.05.2025</u>, SINGLE BENCH of Hon'ble the Chief Justice will sit singly and take up Single Bench matters and a DIVISION BENCH comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice B. Bhattacharjee will sit and take up urgent matters, if any, from the list and determination of DIVISION BENCH – I. The said DIVISION BENCH will only sit, if such urgent matters are mentioned before the SINGLE BENCH of Hon'ble the Chief Justice on 02.05.2025.

JOINT REGISTRAR (LISTING)

Dated Shillong, the 1st May, 2025

Memo. No. HCM.III/166/2019-Judl./Part-I/535A Copy to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 10. The Assistant Registrar-IV/Stamp Reporter, High Court of Meghalaya, Shillong for favour of kind information and necessary action.
- 11. All Court Masters/Court officers concerned for information and necessary action.
- 12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 13. Notice Board.
- 14. Office File.

JOINT REGISTRAR (LISTING)